F.No.18-01/GA/2018-FSSAI

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE 3RD FLOOR, FDA BHAWAN, KOTLA ROAD, <u>NEW DELHI-110002.</u>

Dated the 4th March, 2022

BRIEF RECORD OF PRE-BID MEETING HELD ON 02 MARCH, 2022 FOR SELECTION OF SUITABLE VENDOR FOR CARRYING OUT REPAIR OF COOLING TOWERS OF HVAC AIRCONDITIONING SYSTEM IN FDA BHAWAN, KOTLA ROAD, NEW DELHI -110002

An Open Tender was published at online CPP Portal & FSSAI's website for selection of suitable contractor to carry out the subject work in FDA Bhawan premises, Kotla Road, New Delhi. A pre bid meeting was held on 2nd March, 2022 at 1100 hrs. The following FSSAI officials and CPWD Sr Expert were present: -

- (i) Mr. Ravinder Kumar, AD(GA)
- (ii) Mr. Pankaj Gera, AD(GA)
- (iii) Mr. Ved Prakash Rathore, AE (Civil), CPWD (Retd) Sr Experts
- 2. During the pre-bid meeting the undermentioned probable bidders were present: -
 - (i) Mr. Vikash Kr from M/s Paneshar Electrical Works
 - (ii) Mr. Amit Kumar from M/s Shal Engineers LLP
 - (iii) Mr. Narinder Sharma from M/s Weather Control Engg
- 3. The probable bidders raised mainly the following queries: -

S.No.	Observations	Clarifications
(i)	It was pointed that the area may be defined to keep disposal of Cooling Tower Fins. Whether these are to be transported somewhere?	It was clarified that the fins are to be brought down from terrace through stairs and may be stored in basement or area defined by Caretaker. The selected vendor is not required to transport the fins outside FDA Bhawan premises.
(ii)	The rep from M/s Shal Engineers asked the capacity of Cooling Towers and also asked that Electrical Switches/Items of which brand are preferred. It was also asked about Fins to be replaced of which brand.	It was apprised that the HVAC Plant is of 150Tons capacity and the cooling towers matching to the system have been installed about more than 14 yrs ago. These have never been replaced. However, the Fan Motors are repaired from time to time and two new motors were replaced last year. The electrical switches/items should be of L&T/Siemens or equivalent ISI Indian brand. The Fins of BEL make or any

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		equivalent prevailing brand may be provided. It was agreed upon by all present.
(iii)	The bidders have further stated that there is no provision in price bid for Cartage.	It was stated that Labour Charges are mentioned and the bidders may include their related overheads accordingly. It was agreed upon by all present.
(iv)	It was requested by the bidders for site inspection to have analysis of work. s	The inspection was arranged and all the present bidders have inspected cooling towers and Mr BK Singh, Caretaker and Electrician explained the visitors about functioning, water supply and electrical connections/panels of cooling towers etc.
(v)	After Inspection, the bidders stated that the qty of fins are less mentioned as it may increase while carrying out the replacement and may go up to 300 Nos	It was clarified that at this stage it is not possible to make changes in Price Bid BoQ already published and further without dismantling/opening of cooling tower structure, it is also not possible to give exact quantity of fins. However, actual quantity of items as per site requirement would be paid. It was agreed upon by all present.

4. There being no more points the meeting was adjourned.

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(Pankaj Gera) AD(GA)

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(Ved Prakash Rathore) AE(Civil), CPWD (Retd) Empaneled Sr Expert